

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) No.116 of 2020**

**IN THE MATTER OF:**

**Registrar of Companies**

**...Appellant**

**Versus**

**Eruo Asia Mercantile Pvt. Ltd.**

**...Respondent**

**For Appellant:                Shri Kamal Kant Jha, Advocate**

**For Respondent:             Shri Sameer Gupta, Advocate**

**O R D E R**

**(Virtual Mode)**

**1.09.2020**                Counsel for Respondent seeks one week's time to file Reply.

Reply may be filed within one week.

List this Appeal along with Company Appeal (AT) No.105 of 2020 on 9<sup>th</sup> September, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Dr. Ashok Kumar Mishra)  
Member (Technical)

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